

(A)

Central Administrative Tribunal, Principal Bench

Original Application No.2048 of 2003

New Delhi, this the 17th day of February, 2004

**Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member(A)**

Shri Gopal Singh Bhandari,
S/o late Shri Jawahar Singh,
working as Assistant Sub Inspector, Delhi Police
Badge No. 3162/D, PIS No. 28700392
Place of posting: Police Station
Subzi Mandi, North District,
Delhi

....Applicant

(By Advocate: Shri K.K. Patel)

Versus

Govt. of N.C.T. of Delhi, through

1. The Commissioner of Police,
Police Headquarters,
I.T.O., New Delhi.
2. Deputy Commissioner of Police,
Headquarters (Estt.) Delhi
3. Joint Commissioner of Police,
CA/PHQ, Headquarters,
Delhi
4. Deputy Commissioner of Police
North District, Delhi.

....Respondents

(By Advocate: Ms. Sumedha Sharma)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that he may be permitted to withdraw the present petition. The applicant, if so advised, may challenge the circular dated 3.12.98 by filing a fresh O.A.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

Naik
(S.K. Naik)
Member(A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

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